

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.628
TO BE ANSWERED ON 23.07.2015**

FUNDS FOR NEW THERMAL POWER PLANTS

**628. SHRI GUTHA SUKENDER REDDY:
SHRI PRABHAKAR REDDY KOTHA:**

**Will the Minister of POWER
be pleased to state:**

(a) whether the Telangana/Andhra Pradesh Governments have requested the Union Government for release of funds for establishment of new Thermal Power Plants and if so, the details thereof;

(b) whether the Union Government has directed the State Governments for replacement of old and outdated Thermal Units with new supercritical thermal units and the details thereof; and

(c) whether these States have requested the Central Government for release of funds and provide incentives for import of technology and machinery and if so, the details thereof?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) : No, Madam.

(b) : Andhra Pradesh Power Generation Corporation Limited (APGENCO) has informed that Ministry of Environment and Forests and Climate Change (MoEF & CC) while issuing the Environment clearance to the Dr. Narla Tata Rao Thermal Power Station (Dr. NTTPS) Stage-V (1x800 MW), has set out specific conditions, one of which is “considering the pollution load of the old Units (I&II) and proximity to Vijayawada (New Capital of Andhra Pradesh), the Expert Appraisal Committee (EAC) recommended to phase out the units I and II at the earliest”.

Central Electricity Authority had recommended to Telangana State Power Generation Corporation Limited (TSGENCO) to explore the possibility of replacing Kothagudem TPS (4x60 MW + 4x120 MW) units with 660 MW or 800 MW Super Critical units.

(c) : No, Madam.
